

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:
 - (a) Thirty-third Annual Report and Accounts of the Housing and Urban Development Corporation Limited (HUDCO), New Delhi, for the year 2002-03, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
 - (c) Statement giving reasons for the delay in laying the papers mentioned (a) above. [Placed in Library. See No. L.T. 1329/04].
- II. A copy each (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Urban Employment and Poverty Alleviation) and the Housing and Urban Development Corporation Limited (HUDCO), New Delhi, for the year 2003-04. [Placed in Library. See No. L.T. 1328/04]
- I. Report and Accounts (2002-03) of National Institute of Technology, Jamshedpur and related papers.**
- II. Report and Accounts (2002-03) of DPEP, Kolkata and related papers.**
- III. Report and Accounts (2001-02) of the Rajasthan Council of Primary Education, Jaipur and related papers.**
- IV. Report and Accounts (2003-04) of the Assam Mahila Samata Society, Guwahati and related papers.**
- V. Report and Accounts (2003-04) of the Mahila Samakhya, Dehradun, Uttaranchal and related papers.**
- VI. Report and Accounts (2001-02) of NBT India, New Delhi and related papers.**
- VII. Report and Accounts of the Central Tibetan Schools Administration (CTSA), New Delhi and related papers.**

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

- I. (a) Annual Report and Accounts of the National Institute of Technology, Jamshedpur, for the year 2002-03, together with the Auditor's Report on the Accounts.
(b) Statement by Government on the accepting the above Institute.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT 1336/04]
- II. (a) Annual Report and Accounts of the West Bengal District Primary Education Programme (DPEP), Kolkata, for the year 2002-03, together with the Auditor's Report on the Accounts.
(b) Statement by Government accepting the above Report.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT 1335/04]
- III. (a) Annual Report and Accounts of the Rajasthan Council of Primary Education, Jaipur, for the year 2001-02 and 2002-03, together with the Auditor's Report on the Accounts.
(b) Statement by Government accepting the above Report.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT 1334/04]
- IV. (a) Annual Report and Accounts of the Assam Mahila Samata Society, Guwahati, for the year 2003-04, together with the Auditor's Report on the Accounts.
(b) Statement by Government accepting the above Report. [Placed in Library. See No. LT 1337/04]
- V. (a) Annual Report and Accounts of the Mahila Samakhya, Dehradun, Uttaranchal, for the year 2003-04, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 1333/04]
- VI. (a) Annual Report of the National Book Trust, India, New Delhi, for the year 2001-02.
- (b) Annual Accounts of the National Book Trust, India, New Delhi, for the year 2001-02, and the Audit Report thereon.
- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 1332/04]
- VII. (a) Annual Report of the Central Tibetan Schools Administration (CTSA), New Delhi, for the year 2002-03.
- (b) Annual Accounts of the Central Tibetan Schools Administration (CTSA), New Delhi, for the year 2002-03 and the Audit Report thereon.
- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 1105/04]
- I. **Report and Accounts (2002-03) of National Minorities Development and Finance Corporation (NMDFC) New Delhi and related papers.**
- II. **Report (1999-2000 and 2000-01) of the National Commission for Scheduled Castes and Scheduled Tribes and related papers.**
- III. **Report and Accounts (2003-04) of the National Institute for the Mentally Handicapped, Secunderabad and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN):
Sir, I lay on the Table:

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956: